

## **Declaration of Assets and Liabilities**

	Year. 2023
	I, CICO XXIC son/daughter/wife of 2d: anymod 21
	aged years, belonging to AE12 ACIT HAIL YEAR
	service and presently working as
A 110/10/2010-I	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
ANN)	myself, my spouse and dependants*:
. 69	A. <u>Details of movable assets</u> (Assets in joint name indicating the set of t
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(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	Spouse	SON Dependant-1	SON	DAUGHTE
No.		Jen	Name(S)	Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000/-	RANI DEVI	SHIVAM	SHAURABH	SONALI
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL		3,000-		
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC -23429 Yearly SBI 11600	LIC 16736 Yearly	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	MOTER CYCLE-2 MOTOR CAR-1	NIL	NIL	NIL	NIL
vi)		GOLD-ISgrm SILVER -100grm	20822	NIL	NIL	NIL
rii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.  $\Rightarrow$ 

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## В. **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Cacription	Self	Spouse Name(S)	Dependant-1		
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	उम्बिमादीत		NEL	Name	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	अधिमात्रीत	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	आविग्यात	NIL	NIL	NIL	NIL
	Others (such as interest in property)	NIL	MIL	MIL	NIL	NIL

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBT CAR LANG-	3,00,000/-	
	(ii) Loans from financial institutions	BAJAJ ALIANCE MOTOR	00,001	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	MIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate	PAN NOL	
	the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BMDPP 7829L	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

## Personal Detail

T CIDONAL P			V 1
GPF/CPF/PRAN No.	:-	PTS/BLA-1099	
Gender	:-	M (M/F)	
Date of Birth	:-	2001197	(DD/MM/YYYY)
Class/Group	:-	(A/B/C)	
Cadre	:-	DRIVER (Full Name e.g. B.A.SBihar Administrativ	ve Service,
		B.S.S Bihar Secretariat Service etc.)	
Home District	:-	VAISHALI	
I hereby d	eclare	that the above details are true	to the best of my

knowledge and belief.

Signature ERIZ7 STATE

Name of Employee: CHHOTAN PRASAD

Place: PATNA Designation: DRIVER

Date: 07 - 02 - 2023

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.